

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 313 OF 2024**

**Sunil Raj Singh**

.....PETITIONER

**VERSUS**

**Haryana State Pollution Control Board & Ors**

.....RESPONDENT

**MEMO OF PARTIES**

**Sunil Raj Singh**

.....PETITIONER

**VERSUS**

1. **Member Secretary, Haryana State Pollution Control Board**  
C-11, Sector-6, Panchkula, Haryana – 134109  
Email: [hghspcb@hspcb.org.in](mailto:hghspcb@hspcb.org.in) (Respondent No. 1)
2. **District Magistrate, Faridabad**  
Room No.- 111, 1st Floor, Mini Secretariat,  
Sec-12, Faridabad – 121004  
Email: [dcfbd@hry.nic.in](mailto:dcfbd@hry.nic.in) (Respondent No. 2)
3. **Municipal Corporation, Faridabad through its Commissioner**  
Office of Divisional Commissioner, Faridabad,  
Canal Rest House, Sector 16A, Faridabad – 121002  
Email: [comm.fbd-hry@gov.in](mailto:comm.fbd-hry@gov.in) (Respondent No. 3)
4. **Additional Chief Secretary**  
**Irrigation & Water Resource Department, State of Haryana**  
Sinchai Bhawan, Sector 5, Panchkula – 134108  
Email: [fciwrd@gmail.com](mailto:fciwrd@gmail.com) (Respondent No. 4)